

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-51/2011/11649/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Shri Madhurjya Narayan,
Presiding Officer,
Industrial Tribunal, Guwahati.

Dated Guwahati the ^{1st} ~~November~~ December, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. IT.7/2023/230 Dated 22.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **four days casual leave from 28.11.2023 to 01.12.2023, alongwith station leave permission, from the morning of 26.11.2023 till the evening of 30.11.2023.** Further, the District & Sessions Judge, Kamrup (M), Guwahati, and in her absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-51/2011/11650-11651/A, dated , 01-12-23

Copy to:

1. The District & Sessions Judge, Kamrup (M), Guwahati.
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/
JT. REGISTRAR (VIGILANCE)